

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 120**

**CP (IB) No. 136/Chd/HP/2024**

**IN THE MATTER OF:**

**UCO Bank**

...

**Petitioner**

**Versus**

**Poonam Sharma**

...

**Respondent**

**Under Section: 95, IBC 2016**

**Order delivered on 08.07.2024**

**CORAM:**

**SHRI. UMESH KUMAR SHUKLA,  
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner** : Ms. Chhavi Sharma, Advocate

**ORDER**

The present petition filed under Section 95, IB Code, 2016 be taken up with CP (IB) No. 107/Chd/HP/2024 on the maintainability part on account of limitation. Let this matter be listed on 23.07.2024.

**Sd/-**

**(UMESH KUMAR SHUKLA)  
HON'BLE MEMBER (T)**

**Sd/-**

**(HARNAM SINGH THAKUR)  
HON'BLE MEMBER (J)**